

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**HIGH COURT OF ANDHRA PRADESH – District Judges (Entry Level) – Vacancies in the cadre of District Judges (Entry Level) by promotion from the category of Civil Judges (Senior Division) under 65% quota for the year 2024 – NOTIFIED.**

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**ROC.NO.306/2024-B.SPL.**

**NOTIFICATION NO.416-B.SPL.:**

**DATED:15.04.2024**

**READ:**

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)
2. High Court's Notification No.327-B.Spl., dated 19.03.2024.

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**Five (05) vacancies** arose out of non availability and selection of suitability candidates in accelerated recruitment by transfer for the year 2023 are also notified in addition to eight (08) vacancies which are notified vide High Court's Notification No.327-B.Spl., dated 19.03.2024.

Total vacancies for the year of 2024 are **thirteen (13)**.

*y. Lakshmana Rao*  
*15/05/2024*  
**REGISTRAR GENERAL  
I/C REGISTRAR (VIGILANCE)  
High Court of Andhra Pradesh,  
Amaravati.**